

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.03.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : MA/30/2020 IN MA/826/2019 IN TCP/95/IB/2017
NAME OF PETITIONER : Dineshchand Surana
NAME OF RESPONDENT : Ramakrishnan Sadasivan (RP) of M/s.Surana Industries Ltd
SECTION : Sec 60(5)(a) of IBC

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IA/MA/IBA/TCP/TCA/CP/CA No : MA/31/2020 IN MA/360/2018 IN TCP/95/IB/2017
NAME OF PETITIONER : Dineshchand Surana
NAME OF RESPONDENT : Ramakrishnan Sadasivan & 2 others RP
M/s. Surana Industries Ltd
SECTION : Sec 60(5) of IBC

20 MA/30/2020 IN MA/826/2019 IN TCP/95/IB/2017

21 MA/31/2020 IN MA/360/2018 IN TCP/95/IB/2017

ORDER

Mr. Surendar, Advocate for the Applicant and Mr. J.Manivannan, Advocate for the R1/Liquidator are present through Video Conferencing Platform.

Ld. Advocate for the R1/Liquidator seeks some time to file Counter to this Application for which three (3) weeks time is granted to file the same.

Post this matter on **03.05.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

MS

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)